

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CITY TILES LIMITED Date of Commencement of Liquidation: 02-07-2020; List of Stakeholders as on Date: 05-07-2021; Name of IP: Mr. Ravi Kapoor; Process Number: 1; Last 5 digit of registration number: 10290

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	5	568125198	5	567800521	0	0	0	Annexure 3
4	Unsecured financial creditors	55	114123541	22	110355366	0	3768175	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	64	8858873	64	8702042	0	0	156831	Annexure 6
7	Operational creditors (Government Dues)	5	3181224966	5	1142788892	0	2030942924	14288267	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	67	163238397	67	131057453	0	32180944	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		196	4035570975	163	1960704274	0	2066892043	14445098	